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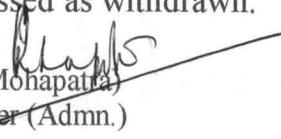
CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH: CUTTACK.

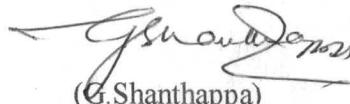
O.A.No. 411 of 2010  
A.C.Jena ..... Applicant  
-Versus-  
Union of India & Others ..... Respondent  
.....

Order dated: the 10<sup>th</sup> August, 2010.

**C O R A M**  
**THE HON'BLE MR.G.SHANTHAPPA, MEMBER (J)**  
**A N D**  
**THE HON'BLE MR. C.R.MOHAPATRA, MEMBER (A)**

Heard Mr.S.K.Ojha, Learned Counsel for the  
Applicant and Mr.U.B.Mohapatra, Learned SSC appearing for the  
Respondents. Applicant has filed a memo seeking permission to  
withdraw this OA. In view of the above memo filed this OA is  
dismissed as withdrawn.

  
(C.R.Mohapatra)  
Member (Admn.)

  
(G. Shanthappa)  
Member (Judl.)